Rs.

(1) Motor Lorries :

<ul> <li>(i) Fresh permits and renewals for every quarter.</li> </ul>	18 (	each
(ii) Duplicates.	15	,,
(iii) Fresh permits and renewals valid only for the day of issue.	5	.,
(11) Mobile Cranes:		
<ul> <li>(i) Fresh permits and renewals for every</li> </ul>		
quarter.	100	"
(ii) Duplicates.	15	,,

(The above reduced rates will be subject to the levy of the existing surcharge of 5%.)

## Culcutta :

The existing charges leviable at the Port of Calcutta for permits for lorries and car's etc. have been in force since 1967 and there has been no recent revision in these rates.

(c) The increases at Bombay were effected as a part of the measures taken by the Bombay Port Trust to cover the anticipated deficit for 1970-71.

## पश्चिमी बंगाल के राज्यपाल का वा<sup>ति</sup>स बुलाया जाना

#290. श्री झिव कुमार शास्त्री: श्री हेम राज: श्री दे० ग्रमात:

क्या **गृह-कार्य मंत्री यह बताने की कृपा** करेंगे कि :

(क) क्या यह सम हैं कि परिभमी बंगाल के राज्यपाल नक्सलवादी प्रान्दोलन को समाप्त करने में प्रशंतया असफल रहे हैं ;

(स) क्या यह भी सच है कि यह भारोप लगाया गया है कि पश्चिम बंगाल के राज्यपाल का रवैया साम्यवादियों के प्रति सहानुभूति पूर्ए है : और

(गं) यदि हां, तो क्या सरकार का विचार उन को वापस बुलाने का है ? ग्रह-कार्य मन्त्रालय धौर इलेक्ट्रोनिक्स भौर वैज्ञानिक तथा घौद्योगिक घनुसन्धान विमागों में राज्य मंत्री (श्री कृष्ण् चन्द्र पन्त): (क) राज्य सरकर ऐसी गतितिधियों को समाप्त करने के निश्चित प्रयास कर रही है।

Written Answers

(ख) ऐसे आरोप बिल्कूल गलत हैं :

(ग) ऐसा कोई प्रस्ताव विचारः।धीन नहीं है ।

Stabbing of Shri K K Dutta of One-man Commission Investigating into Communal Riots in Chaibasa (Bihar)

\*291. SHRIMATI SUSHILA GOPALAN ; SHRI K. RAMANI : SHRI GANESH GHOSH : SHRI K ANIRUDHAN :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Shri K. K. Dutta, who has been appointed by Government as one-man Commission to investigate into the recent communal riots in Chaibasa, Bhar, had been stabbed by some miscreants in Ranchi on the 10th July, 1973;

(b) whether any action had been taken against the assailants ;

(c) if so, the details thereof ; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA): (a) Yes, Sir: the incident took place in the evening of 9th July, 1970

(b) to (d). The case registered by the police is being investigated according to law. Three of the four alleged assailants have been arrested.

## Indian Delegation to World Youth Assembly

## \*292. SHRI LATAFAT ALI KHAN : SHRI C. JANARDHANAN :

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether India has sent a delegation